This craze is not something undesirable, but it is desirable in the sense that it is more durable and its life is longer. Sir, as Mr. Niren Ghosh pointed out, the price of the tyres in the black market is nearly Rs. 3,300 while its actual price is about Rs. 1,200. If this is so, then why is the licence for expansion being given to non-nylon type of factories in the private sector? Why not concentrate on the nylon-type factories both in the private sector and in the public sector?

SHRI PRANAB MUKHERJEE: Sir, we have given the permission for expansion when the tyre manufacturing units asked for nylon-type or the conventional type ones. It is a fact that there is a craze for the nylon-type stuff because of its durability and for many other reasons. But I have already mentioned that our public sector participation in the tyre manufacture is not quite encouraging and that is why we are going to establish a Central sector and the State Industrial Development Corporations also are setting up such units.

MR. CHAIRMAN: Next question.

100 Crore Project For Employment

\*674. SHRI KALI MUKHERJEE:†
SHRI J. S. TILAK:
DR. Z. A. AHMAD:
SHRI A. G. KULKARNI:
SHRI GURUMUKH SINGH MUSAFIR:

SHRI KOTA PUNNAIAH: SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT:

Will the Minister of PLANNING be pleased to state the progress so far made

in the implementation of the 100 ctore project for educated unemployed statewise:

to Questions

THE MINISTER OF STATE IN THE MINISTERY OF PLANNING (SHRI MO-HAN DHARIA): A statement is laid on the Table of the House.

### Statement

A statement showing State-wise amounts sanctioned, the total employment potential, expenditure incurred and the actual employment generated by the end of September, 1973 under the Half-a-Million Jobs Programme on the basis of Progress Reports received from the States and Union Territories is placed at Annexure.

It will be seen from the statement that schemes involving a total outlay of Rs. 7691.85 lakhs with a job potential of 5,50,251 have already been sanctioned by the Planning Commission for implementation in different States and Union Territories.

In addition, a sum of Rs. 227.35 lakhs with a job potential of 8,021 has been sanctioned to the Central Ministries for implementation of different schemes formulated by them under the Half-a-Million Jobs Programme. Thus, the total sanctions issued under this programme so far come to Rs. 7,919.21 lakhs having a total employment potential of 5,53,272. On the basis of Progress Reports received from 15 States and 5 Union Territorics, 62,659 educated persons were provided employment upto the end of September, 1973. The programme has now taken up good speed and proper assessment will be possible only by the end of the year.

# Annexure

The progress made by different States and Union Territories under the Half-A-Million Jobs Programme.

(Upto the end of September 1973)

Actual employ- ment generated											
A. States											
10,746											
ı											

<sup>†</sup>The question was actually asked on the Floor of the House by Shri Kalı Mukherjee.

to Questions

Oral Answers									
ate/U-ion	Territory								

9

Sl. No.	State/U ic	)11	Ter	ritory			Amount sanctioned (Rs.lakhs)	Total employ- ment potential	Expenditure incurred (Rs. lakhs)	Actual employ- ment ge nerated
4	Gujarat						319.39	21,269	0.48	1,908
5	Haryana						167.29	11,098	N.A.	5,686
6	Himachal 'r	ade	sh*			٠.	36.68	2,378		
7	Jammu & K.	ash	mir				74.99	8,889	Nil	230
8	Kerala						427.47	28,203	1.10	4,352
9	Madhya Pa	les.	h*				213.28	21,636		
10	Maharashi a						800.00	53,100	21.50	6,992
11	Manipur						28.28	3,141	0.10	NIL
12	Meghalaya						20.00	1,223	NIL	NIL
13	Karnatak						500.00	30,569	NIL	398
14	Nagaland						8.27	593	0.43	523
15	Orissa .						263.56	20,806	7.29	1,393
16	Punjab						86 06	6,553	N.A.	N.A.
17	Rajasthan						274.62	21,997	4.85	7,524
18	Tamil Na u'	ŧ					559.94	20,764		
19	Tripura*						38.00	2,636		
20	Uttar Praces	11					869.39	51,365	22.47	14,939
21	West Bengal	l					1500.00	1,26,140	15.03	7,162
	Sub-Total	(4	١)				7501.66	5,35,830	114.31	61,853

# B. Union Territories

	Total : 4 B)					7,691.85	5,50,251	114.59	62,659
	Sub-Tocal (B)					190.19	14,421	0.28	806
<b>3</b> 0	Pondicherry	٠.		• 5		8.67	764	NIL	NIL
29	Mizoram*	•				4.32	480		
28	Laccadive Minicoy &	Amino	live	Island	s*	0.96	104		
27	Goa, Danian & Diu					13.33	1,370	0.20	674
26	Delhi*					155.85	11,115		
25	Dadra & Vagar Have	li .				0.63	76	0 03	25
24	Chandigath					5.01	348	0 05	107
23	Arunachat Pradesh*	•							
22	Andaman & Nicobar	Islands			•	1.42	164	NIL	NIL

SHRI MOHAN DHARIA: submitting this reply, I have secured additional information. By the end of October 1973, the jebs generated in the country under this programme are more than one

\*Denotes Progress Report not yet received.

MR. CHAIRMAN: One lakh and. . . .?

lakh and thirt thousand.

SHRI MOHAN DHARIA: One lakh and thirty thousand jobs.

N.A.—Denotes not available.

SHRI KALI MUKHERJEE: Sir, the details of this programme and the States covered and all that are given in the statement. Sir, it is very unfortunate and they are very disheartening. May I know the reasons for the shortfall keeping in view the educated unemployed in the country? Sir, the names of the various States have been given here and the results are not very much encouraging. Will the honourable Minister kindly tell us about the difficulties that they are facing in this regard?

SHRI MOHAN DHARIA: Sii, I do not know whether the honourable Member listened to me or not, I said that by the end of October 1973, the jobs generated in the country were one lakh and thirty thousand and in the case of West Bengal, which is also mentioned in the statement, the jobs created are about 7,000 or so. According to the new information that 1 have now, by the end of October 1973 it was nearly 25,000. Sir, it is true that some time was required to pick up speed and that was the reason why I went round all over the country and had discussions and I feel that a good beginning has been made now and there will be a good amount of progress so far as these programmes are concerned.

SHRI KALI MUKHERJEE: Sir, I cannot agree with the honourable Minister that there has been a good beginning and the results are very encouraging. I cannot agree with this. Sir, I was told and I have also read in the newspapers that because the honourable Minister is very much frustrated he intended to resign. In view of this, Sir, I cannot put any more questions to nun because he himself is very much disappointed and I have no other question.

AN HON. MEMBER: Not even on the question of frustration.

SHRI MOHAN DHARIA: Sir, there was no question of any frustration. These new schemes are being implemented and I only wanted to encourage these schemes more. That is all, Sir.

SHRI A. G. KULKARNI: Sin. of Planning has stated that 1,30,000 jobs have been generated. by and large, the atmosphere created by Dharra's undertaking the job has dampened when funds allocated for these schemes, particularly self-employment genetation schemes have been withdrawn or have not been given to the extent anticipated because, as Mr. Kali Mukherjee has mentioned, Rs. 750 crores were anticipated to be sanctioned for these schemes and now it has come to big zero. Anyway, you have mollided it and I do not know how you are mollifying it, but the point is this. How are you going to convince the people that for the self-eniphovment schemes, which take a long time-they cannot be generated by gimmicks, it is a long process—funds will be made available in the Plan? Only yesterday, the Finance Minister stated that only Rs. 15 crores are made available by the nationalised banks. Looking into all these disheartening features, what is the heartening feature in your Plan which will give us encouragement—and enhanten the needy ones?

SHRI MOHAN DHARIA: Sir, this scheme mainly consists of self-generating employment programmes, training programmes also the incentives. In the draft Plan, an amount of Rs. 200 croies has already been provided for training grammes under education and health etc. And, Sir, for the training programmes and self-generating employment programmes, there is no question of withdrawal. question is what should be the modality of making these funds available. But I can assure the House that so far as youngsters are concerned, if they are prepared to stand on their own, money will not be a constraint and it is in this respect that for all viable schemes and bankable schemes, we shall make all endeavours to make money available. So, there is nothing disheartening and I can assure this House that these schemes, particularly the self-generating employment schemes, stay in the Fifth Plan.

श्री गुरुमुख सिंह मुसाफिर: क्या मंत्री महोदय को श्रंदाजा है कि इतना कुछ कर लेने के बाद कितने पढ़े-लिखे बेरोजगारो की तादाद श्रभी बाकी हैं जिनको नौकरी प्रोवाइड करनी हैं?

SHRI MOHAN DHARIA: Sir, this is a massive programme. Even according to the employment exchange registers, the number of educated unemployed in the country is more than 35 lakhs. And ultimately, for creating employment opportunities, the whole economic activity, the rate of our economic growth shall have to be enhanced and that case is being taken up in the Fifth Plan. Over and above that, in order to make some immediate help available, we have taken up the special employment schemes.

SHRI KRISHAN KANT: Sit, while wel-'coming this whole idea of self-generating schemes -the Approach Paper to the Fifth

Five-Year Plan as that we cannot give much of employment in the industries or in the agricultural sector; the Approach Paper is very orrect-may I know from the hon. Minister whether this approach is going to continue in the Fifth Plan? Sir, they had provided 100 crores of From the statement which they have given it can be seen that they will be able to create employment for half a million jobs with even Rs. 76 croics or Jess than Rs. 100 crores. It means, Rs. 100 crores will be able to create more employment. We have discussed the Plan, and number of unemployed is ing. . .

MR. CHAIRMAN: Kindly put your question.

SHRI KRISHA? KANT: Are you going to ensure that it the end of the Fifth Plan, the number of educated unemployed will decrease by these schemes and, if so, by how much?

SHRI D. P. DHAR: Sir, the Member has asked several questions in But in the beginning I one question. would like to correct his impression that the Approach Paper did not mention that the Fifth Plan would not cater for employ-As a matter of fact, the ment entire direction of the Fifth Plan is going to be employment-oriented. Sir, this employment will be generated in agricultural, industrial and auxiliary sectors. I am very happy that the hon. Member has recognised the impact of the special programmes for employment that we have taken up. These special programmes will have relevance only to the extent that the main grammes in the Plan are not able to cater to those sections of the people. my distinguished colleague, Mr. Dharia, has mentioned, for example, so far as the question of self-e-proviment is concerned, no one who wants to stand on his own legs or who is desi ous of starting any business or any other work which will give him employment, will be denied that opportunity on account of lack of funds. That is the objective which we shall keep before us as far as the question of self-employment programmes s concerned.

SHRI KRISHAN KANT Sir, I asked whether the number of unemployed people will decrease.

SHRI D. P. DHAR: Sir, as far as the question of the number of unemployed persons decreasing during the course of the Fifth Five-Year Plan is concerned, my reply is "Yes", because the economy itself, when it picks up, will generate very large employment opportunities. But, I cannot say for certain, at the present moment, what the exact number of the employed will be and what the residue of the unemployed at the end of the Fifth Plan period will be.

SHRLN G GORAY: Sir, it is very findable objective. But, I would like to know from the hon, Minister whether the hilp that he is going to extend to these people will be of such a type that their production will help as auxiliary forces to the main targets outlined in the 14th Plan and whether he will see that no luxury infices and things of that type a ciencouraged.

SHRI D P DHAR: Sit, it is a very important question and I owe a debt of gratitude to the hon. Member for having trised it. The aim of the employment programmes will be basically productive—productive in areas which are essential for the community and not in areas which are non-essential for the needs of the community.

SHRI BHUPESH GUPTA: Sir, from what the hon Minister stated it seems that he is not clear as to what would be the ratio between the employment opportunities created on the one hand and the new job seekers on the other, without which it will not be possible to acrove at some a sessment with regard to the likely backleg of intemployment in the country. I would like to know whether any such e-timate has been made, at least for the purpose of checking the growth of uncomployment.

SHRI SHYAMLAI GUPTA Sit, it seems been made as far as possible on the basis of the statistical data that is available with us. These estimates have been worked out and projected in the draft Fifth. Plan, which will be before the House fairly soon.

SHRI SHYAMIAL GUPTA: Sir, it seems from the statement of the Minister that the

number of jobs generated up to the end of September was 62,000. But, in October the number went up by 68,000, i.e., more than the jobs generated during all this period Sir, are these figures correct or concocted?

SHRI MOHAN DHARIA: Sir, true that because of expansion of educaseveral educated youngsters coming out either from schools or colleges and, by and large, the present efforts are not commensurate and it is our very objective in the fifth plan that we should be in a position to provide enough ployment opportunities, enough gainful employment opportunities.

SHRI K. P. SUBRAMANIA MENON. seems to be a lot of incom-Sit, there patibility in the figures that have been provided In fact, the amount sanctioned for this scheme is Rs. 77 crores and the actual amount spent is only just about a crore of rupees i.e. 1/77th of the amount sanctioned. If Rs. 77 crores had been spent, it would have generated 550 thousand jobs. It seems that with just 1/77th of the amount about 12 per cent of employment has been created, i.e., 62 thousand. How could this be true? How could such a small investment of just Rs. 1 crore create employment for educated people to the extent of 62 thousand?

SHRI MOHAN DHARIA: In the case of training programmes, these stipends will have to be paid for the whole year. The programme is recently started and it it is started only recently, naturally whole of the investment for the individual not there. So this also shall have to be taken into consideration.

SHRI B P. NAGARAJA MURTHY: In Annexure 'A', Kainataka State has been sanctioned Rs. 500 lakhs with an employment potential of 30,569 but incurred is nil expenditure | actual employment generated is 398. How could 398 employment be generated nit expenditure?

SHRI MOHAN DHARIA: It happened that it was in the month of September that they started the training programme This stipend will have to

be paid in the month of October and naturally that amount is not there. would bring to the the same time, I notice of this House that Karnataka State has started very well right from October enwards,

SHRI SARDAR AMJAD ALI: I would like to draw the attention of the hon. Minister to S. No. 21 that relates to my State of West Bengal. Perhaps, the allocation here is the higher than it is for the other States, with Rs, 15 crores for a total employment generation 1.26.140 The expenditure incurred is 15.03 lakhs and the actual employment generated is 7,162. Sir, may I know whether the Ministry appreciates that it is a poverty of performance on the part of the West Bengal Government and if that be so, then what happened actually and why the total utilization could not be made and whether an investigation has been made on the side of the Planning Ministry?

SHRI MOHAN DHARIA: have visited West Bengal on myself had discussions occasions Besides, I with Mr. Shankar Ghosh, the Bengal Minister, who was recently here. By the end of October, jobs to tune of nearly 25,000 have been generated in West Bengal. The Minister concerned and the whole Department have activised the whole Ministry. They are going round the State in every district. I must say to their credit that West Bengal is one of the States where they have taken up this programme very scriously and they are doing very well.

DR. R. K. CHAKRABARTI: Is a fact that when these moneys were allocated to different States for these programmes, it was not done so against any definite projects and that is the diffi culty with the States that they do not know how to spend the money and on what projects this money is spent? These moneys were not allocated against some definite clear-cut projects and that was the difficulty with the States in spending the money. If you look at the column of "Expenditure incurred" you will see that it is a fraction of what has been sanctioned.

MOH 'N DHARIA: Sir, when the amounts were allocated State Governments, there were two criteria. One was the number of educated unemployed and the other was population because the number also was not, that way, perfectl available. Sir, so far as the programmes are concerned, they are well-cast and carved out programmes and it is against the specific programmes that money had been sanctioned. cation is one thing and sanctioning of money is another. It is on the of the programmes that moneys sanctioned and even in West Bengal, my learned friend would be happy to know that they have taken productive grammes in West Bengal.

## Manufacture of leather products

\*675. SHRI BHUPESH GUPTA:

DR. Z. A AHMAD:

SHRI N. R. CHOUDHURY:

SHRIMATI AZIZA IMAM:

MISS SAROJ PURUSHOT-TAM KHAPARDE:

SHRI HARSH DEO MALAVIYA:

SHRI ARDAR AMJAD ALI: SHRI K. B. CHETTRI:

DR. R. K CHAKRABARTI:

Will the Min ster of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether it is a fact that Government have permitted some business houses to set up units for the manufacture of finished leather and leather products; and
- (b) if so, the terms and conditions thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI PRANAB MUKHER-JEE): (a) and (b) A statement is laid on the Table of the House.

# ipta,

#### Statement

application from a large Only one Industrial House, viz. M/s. Tata Exports Ltd., has been received for setting up a new undertaking at Dewas in the State of Madhya Pradesh for the manufacture of 13.59 million Sq. ft. of finished leather and 1,20,000 Nos. of leather garments per annum. Foreign collaboration is not envisaged. The scheme sages export of 60% of the production of finished leather and 75% of the production of leather garments. A letter of intent for setting up a unit at Dewas in the State of Madhya Pradesh has been issued on 9-8-1973, in view of the substantial exports involved and on condition that a legal bond or undertaking in support thereof is entered into.

SHRI BHUPESH GUPTA: You say something. I have not got the statement.

SHRI PRANAB MUKHERJEE: If you want, I can read it.

MR. CHAIRMAN: Have you laid the statement on the Table of the House?

SHRI PRANAB MUKHERJEE : Yes, Sir.

MR. CHAIRMAN: If he has laid it on the Table, that is enough.

SHRI BHUPESH GUPTA: Let me see if this is the one. It was lying somewhere else What can I do?

Now, Sir, it seems that according to the statement, only one application from a large Industrial House, Messrs. Tata Exports Ltd , has been received for setting up a new undertaking collaboration is not envisaged, foreign they say. Now I should like to know whether in granting this thing, in settling this matter, account was taken that smaller people in that particular industry have got many grievances and they are facing great difficulties and why the Government should have gone in for helping the bigger ones and not the small ones and whether their case was sympathetically considered,

<sup>†</sup>The question was actually asked on the floor of the House by Shri Bhupesh Gupta,